BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE AT CHENNAI

Original Application No.134 of 2023

IN THE MATTER OF:

Tribunal on its own motion SUO
based on the news item published in
'Dinamalar' Newspaper dated 31.08.2023
under the caption "Groundwater
polluted Chemical effluents of MEPZ
let into Thiruneermalai Lake"

WITH

The District Collector,
Chengalpattu District and Ors.

...Respondents

INDEX

Advocate
Thiru.S. Sai Sathya Jith,
Advocate, Chennai.

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**REPORT FILED ON BEHALF OF THE SECOND RESPONDENT-
THE TAMIL NADU POLLUTION CONTROL BOARD**

I, S.Palanisamy, son of Thiru.S.Santhappan, aged about 59 years, having office at No.76, Mount Salai, Guindy, Chennai 600 032, do hereby solemnly affirm and sincerely state as follows:

1. I respectfully submit that I am working as the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am authorized to file this report on behalf of the second respondent and as such I am well acquainted with the facts of the case from the records available in our office.
2. It is respectfully submitted that the Hon'ble National Green Tribunal (SZ) has initiated a Suo Motu based on the news item published in "Dinamalar" Newspaper dated 31.08.2023 under the caption "Groundwater polluted: Chemical effluents of MEPZ is let into Thiruneermalai Lake".
3. It is respectfully submitted that the Madras Export Processing Zone (MEPZ) is a Special Economic Zone (SEZ) for different sectors with multi-product such as i) Manufacturing sector, ii) Information & Technology sector & iii) Trading sector. The MEPZ was established as an

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Export Processing Zone in the year 1984. The Zone was commenced for its operational and exports during the financial year 1985-86. MEPZ (SEZ) is one of the Seven Special Economic Zone set up by the Government of India. The Zone is headed by the Development Commissioner, MEPZ-SEZ.

4. It is respectfully submitted that there are around 106 industries located within the MEPZ (SEZ) premises. Out of 106 industries, 76 industries are under Operational and the remaining 30 units are not in operation. Out of 76 industries there are 8 numbers of Red large industries and 2 numbers of 17-category industries (Pharmaceutical Bulk drug (API) manufacturing unit) are under operation. There are 20 Nos of trade effluent generating units located in the MEPZ-SEZ premises. All the trade effluent generating units are having their own individual Effluent Treatment Plant (ETP) for the treatment and disposal of trade effluent generated from their unit and they are under operation. Already the District Environmental Engineer, Maraimalai Nagar, TNPCB had instructed all the trade effluent generating units located in the MEPZ (SEZ) to provide Electromagnetic flow meter (EMFM) at the inlet and outlet of the Effluent Treatment Plant provided vide letter dated 11.10.2023. All trade effluent generating unit have provided flow meters at the inlet and outlet of ETP. All the operating units are monitored by TNPCB and samples are taken from the trade effluent generating units regularly and analysed through TNPCB laboratory. Mode of disposal of trade effluent by the trade effluent generating units are enclosed vide Annexure-I.

5. It is respectfully submitted that M/s. Madras Export Processing Zone (Special Economic Zone) is a developer, has provided Common Sewage Treatment Plant (CSTP)-2Nos with capacity 1000 KLD & 535 KLD respectively with underground sewerage system connected to all 106 industries for the treatment and disposal of sewage generated from the units located within the MEPZ(SEZ) premises. Common STP of 1000 KLD capacity is maintained by MEPZ having valid consent of the Board with validity up to 31.03.2024. Treated sewage is utilized for gardening within MEPZ(SEZ) premises. Another CSTP-II of 535 KLD capacity is

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operated & maintained by M/s. Cognizant Technology Solutions India Pvt. Ltd., (through O&M Contract by MEPZ) having valid consent of the Board with validity up to 31.03.2025 and the treated sewage of 252 KLD is utilized for Gardening and 283 KLD utilized for Toilet flushing purposes within M/s. Cognizant Technology Solutions Private Limited, MEPZ. Online connectivity was provided to the Common STPs for continuous monitoring by TNPCB. Treated Sewage Sample are being collected by TNPCB regularly from the CSTPs and analysed through TNPCB laboratory. Report of Analysis of treated sewage shows that the parameters such as pH, TSS, BOD are within the standards prescribed by the Board (Copy of consolidated ROA enclosed vide Annexure-II). Already the District Environmental Engineer, Maraimalai Nagar, TNPCB had instructed all the units located in the MEPZ (SEZ) to provide Electromagnetic flow meter (EMFM) along with computer recording arrangements at the disposal points of sewage into conveyance main pipe line of common STP provided by MEPZ vide letter dated 11.10.2023 (copy enclosed vide Annexure-VIII). Many of the units have provided EMFM at the disposal points of sewage into conveyance main pipe line of common STP provided by MEPZ and the installation of EMFM by the remaining few units are under process.

6. It is respectfully submitted that the Hon'ble NGT (SZ) in its Order dated 08.08.2024 in O.A. No. 134 of 2023 has directed the TNPCB to file a detailed report regarding the following:

   i. How the Effluent Treatment Plants (ETPs) are handled by the units in MEPZ?
   ii. How the sewage is being treated by the units?
   iii. Whether the ETP and STP are of the required capacity.
   iv. When the report has stated that two of the villages are also letting out sewage into the storm water drain, whether any notice has been issued by the TNPCB?
   v. If all these systems are in place, whether there are any violations.
   vi. If there are no treatment plants and the waste is going unregulated, what are all the measures taken by the TNPCB?

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vii. Let the report also address about the groundwater contamination and other shortcomings pointed out in the report by the TNPCB".

viii. In this regard, the following additional report is submitted as follows:

Sl.No	Directions	Compliance report
1.	How the Effluent Treatment Plants (ETPs) are handled by the units in MEPZ?	In MEPZ (SEZ) there are 20 Nos of trade effluent generating units located in the MEPZ-SEZ premises. All the trade effluent generating units are having their own individual Effluent Treatment Plant (ETP) for the treatment and disposal of trade effluent generated from their units and they are under operation and the treated trade effluent is being utilised within their unit premises. Mode of disposal of trade effluent by the trade effluent generating units are enclosed vide Annexure-I.
2	How the sewage is being treated by the units?	M/s. Madras Export Processing Zone (Special Economic Zone) is a developer, has provided Common Sewage Treatment Plant (CSTP)-2Nos with capacity 1000 KLD & 535 KLD respectively with underground sewerage system connected to all 106 industries for the treatment and disposal of sewage generated from the units located within the MEPZ(SEZ) premises. Common STP of 1000 KLD capacity is maintained by MEPZ having valid consent of the Board with validity upto 31.03.2024. Treated sewage is utilized for gardening within MEPZ(SEZ) premises. Another CSTP-II of 535 KLD capacity is
3	Whether the ETP and STP are of the required capacity	

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		operated & maintained by M/s. Cognizant Technology Solutions India Pvt. Ltd., (through O&M Contract by MEPZ) having valid consent of the Board with validity upto 31.03.2025 and the treated sewage of 252 KLD is utilized for Gardening and 283 KLD utilized for Toilet flushing purposes within M/s. Cognizant Technology Solutions Private Limited, MEPZ. Online connectivity was provided to the Common STPs for continuous monitoring by TNPCB. Treated Sewage Sample are being collected by TNPCB regularly from the CSTPs and analysed through TNPCB laboratory. Report of Analysis of treated sewage shows that the parameters such as pH, BOD, COD are within the standards prescribed by the Board (Copy of consolidated ROA enclosed vide Annexure-II). Already District Environmental Engineer, Maraimalai Nagar, TNPCB had instructed all the units located in the MEPZ (SEZ) to provide Electromagnetic flow meter (EMFM) along with computer recording arrangements at the disposal points of sewage into conveyance main pipe line of common STP provided by MEPZ vide letter dated 11.10.2023. Many of the units have provided EMFM at the disposal points of sewage into conveyance main pipe line of common STP provided by MEPZ and the installation of EMFM by the remaining few units are under process.

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		ROA of treated sewage samples collected from STP-II operated & maintained by M/s. Cognizant Technology Solutions India Pvt. Ltd., reveals that all the parameters are within the standards prescribed by the Board. (copy of ROA enclosed vide Annexure-III).
4	When the report has stated that two of the villages are also letting out sewage into the storm water drain, whether any notice has been issued by the TNPCB?	TNPCB has inspected the MEPZ(SEZ) premises and Thirneermalai Lake, Alleri Lake on 04.10.2024 & 05.10.2024. During inspection it was noticed that Sewage/sullage from the Moulana Nagar area of Tambaram City Municipal Corporation is being drained through earthern channel passing through MEPZ(SEZ) storm water drain and drains into Alleri Lake located within the MEPZ premises. Sewage/sullage from the Kadapperi village of Tambaram City Municipal Corporation is being drained through earthern channel passing through MEPZ(SEZ) storm water drain and drains directly into Thiruneermalai Lake. Sewage/sullage from the Durga Nagar area of Tambaram City Municipal Corporation is being drained through earthern channel and cement pipe line separately passing through MEPZ(SEZ) and drains directly into Thiruneermalai Lake at two points. TNPCB has collected Water samples and Sediment soil samples from the Alleri Lake

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		and Thiruneermalai Lake and the samples were sent for analysis to TNPCB laboratory to assess the Water quality and Soil quality. Report of Analysis will be submitted to the Hon'ble NGT (SZ) after receiving the ROA from the laboratory.
5	If all these systems are in place, whether there are any violations.	As the industry of M/s. ITAL BEAUTY NIPPERS (INDIA) PVT LTD - SEZ UNIT, S.F.No. 164/1part, KADAPPERI village, Tambaram Taluk has not provided Effluent Treatment Plant for the treatment of trade effluent generated, direction was issued to the unit of M/s. ITAL BEAUTY NIPPERS (INDIA) PVT LTD from the Board vide Proceeding No. TNPCB/T1/F.020319 /MMN/Direction / Water/2023, dt: 20.09.2023 to stop the production. Now M/s. ITAL BEAUTY NIPPERS (INDIA) PVT LTD has obtained consent from Board vide proceedings No. F.0775 MMN/OM/DEE/TNPCB/MMN/W&A/2023 dated: 03/11/2023 after providing ETP and the same was under operation. Now all the trade effluent generating units are having their own individual Effluent Treatment Plant (ETP) for the treatment and disposal of trade effluent generated from their units and they are under operation and the treated trade effluent is being utilised within their unit premises. Mode of disposal of trade effluent by the trade effluent generating units are enclosed vide Annexure-I.

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6	If there are no treatment plants and the waste is going unregulated, what are all the measures taken by the TNPCB?	All the trade effluent generating units are having their own individual Effluent Treatment Plant (ETP) for the treatment and disposal of trade effluent generated from their units and they are under operation and the treated trade effluent is being utilised within their unit premises. Mode of disposal of trade effluent by the trade effluent generating units are enclosed vide Annexure-I.
7	Let the report also address about the groundwater contamination and other shortcomings pointed out in the report by the TNPCB	Based on the complaint received from the residence of Durga Nagar Association, regarding groundwater pollution due to discharge of Chemical effluents of MEPZ let into Thiruneermalai Lake causing health issues to the nearby residences. The ground water samples were collected from the residents at Vinoba street, Durga Nagar, Tambaram, (behind MEPZ where the complaint has been raised). The report of analysis ROA No.309 dated 04.10.2023 reveals that the ground water (Parameters: pH, TSS, TDS, Chloride, Sulphate, BOD, COD, Total Nitrogen, Total Phosphate, Sulphide, Colour, Turbidity, Total Alkalinity, Total Hardness) has not been polluted (copy enclosed vide Annexure-V). Further, water sample was collected from Thiruneermalai Lake on 01/02/2024 and the Report of Analysis dated: 20.03.2024 (Parameters: pH, TSS, TDS, Chloride, Sulphate, BOD, COD, DO, Copper, Zinc, Cadmium, Lead, Nickel, Total Chromium,

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		Hexavalent Chromium) reveals that all the parameters are within the standards prescribed by CPCB for discharge into inland surface standards in schedule VI of General standards for Discharge of Environmental Pollutants. It indicates that there is no discharge of trade effluent into Thiruneermalai lake (Copy of the letter dated:18.06.2024 & ROA dt 20.03.2024 are enclosed vide Annexure-IX).

7. It is respectfully submitted that the Tambaram City Municipal Corporation has provided 30MLD Common Sewage Treatment Plant at T.S. No. 5/2, 5/6, 5/7 & 5/8, Tambaram Village, Tambaram Taluk, Chengalpattu District has obtained Consent to Operate from the Board under Water and Air Acts vide Board Proc. No. F.1749MMN/RL/MMN/W&A/2023 dated: 11.08.2023 with validity upto 31.03.2024. The treated sewage is finally discharged into the Adayar river after meeting the inland water standards prescribed by the Board. The STP has provided online connectivity for the parameters pH, TSS, BOD, COD with computer recording arrangement and the same was connected to the Water quality watch, TNPCB, Guindy, Chennai. Sewage Sample are being collected by TNPCB regularly from the STP of Tambaram Municipality and analysed through TNPCB laboratory. ROA of treated sewage samples collected from the STP of Tambaram Municipality reveals that all the parameters are within the standards prescribed by the Board (copy of ROA enclosed vide Annexure-IV). Earlier Board has issued direction under the Section 33A of the Water (Prevention and Control of Pollution) Act, 1974 as amended in 1988 to the Tambaram City Municipal Corporation vide Board Proc. No. T6/TNPCBd/LAW/LA-III/NGT/ F013884/W/2021-3 dt. 05.08.2021 (enclosed vide Annexure-VI) and Board Proc. No. T6/TNPCB/F.013884/MMN/NGT/Sewage Disposal/W/2023 dt.

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17.07.2023 (enclosed vide Annexure-VII) for the discharge of Sewage into Kadapperi Lake based on the Order issued by the Hon'ble NGT (SZ) in O.A. No. 90 of 2020 to comply the following:

i) The Tambaram City Municipal Corporation shall plug all the points of discharge of sewage into Kadaperi Lake without fail.

ii) The Tambaram City Municipal Corporation shall expedite the underground sewerage connection for all the individual residences in the said area, collect the sewage, transport through the conveyance and treat the same in Tambaram Municipality Common Sewage Treatment Plant.

8. It is respectfully submitted that TNPCB has inspected the MEPZ(SEZ) premises and Thirneermalai Lake, Alleri Lake on 04.10.2024 & 05.10.2024. During inspection it was noticed that Sewage/sullage from the Moulana Nagar area of Tambaram City Municipal Corporation is being drained through earthern channel passing through MEPZ(SEZ) storm water drain and drains into Alleri Lake located within the MEPZ premises. Sewage/sullage from the Kadapperi village of Tambaram City Municipal Corporation is being drained through earthern channel passing through MEPZ(SEZ) storm water drain and drains directly into Thiruneermalai Lake. Sewage/sullage from the Durga Nagar area of Tambaram City Municipal Corporation is being drained through earthern channel and cement pipe line separately passing through MEPZ(SEZ) and drains directly into Thiruneermalai Lake at two points.

9. It is respectfully submitted that the TNPCB has collected Water samples and Sediment soil samples from the Alleri Lake and Thiruneermalai Lake and the samples were sent for analysis to TNPCB laboratory to assess the Water quality and Soil quality. Report of Analysis will be submitted to the Hon'ble NGT (SEZ) after receiving the ROA from the laboratory.

10. It is respectfully submitted that in view of the above and based on the DEE's recommendation, the TNPC Board has issued directions vide Proceedings No.T3/TNPCB/027379/NGT O.A 134 of 2023 /2024, Dated:

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12.12.2024 to the Commissioner, Tambaram City Municipal Corporation under the Section 33A of the Water (Prevention and Control of Pollution) Act, 1974 as amended in 1988 to comply the following (copy enclosed),

i. Tambaram City Municipal Corporation shall make necessary provisions in Moulana Nagar, Kadapperi village, Durga Nagar and other unsewered areas of Tambaram City Municipal Corporation to collect and pump the sewage to the existing STP of Tambaram City Municipal Corporation plant so as to stop the discharge of sewage/sullage into Alleri Lake and Thiruneermalai Lake or Tambaram City Municipal Corporation shall provide Common STP with underground sewerage conveying system connected to the residential areas of Moulana Nagar, Kadapperi village, Durga Nagar and other unsewered areas of Tambaram City Municipal Corporation for the treatment and disposal of sewage generated from those areas.

ii. The Tambaram City Municipal Corporation shall ensure that no sewage from the residential areas/commercial buildings shall be discharged into storm water drain/ water bodies in Tambaram City Municipal Corporation and shall take immediate action to plug all the sewage outfalls from the unsewered residential areas/commercial buildings into water bodies and to provide with necessary underground sewerage system in Tambaram City Municipal Corporation.

iii. Tambaram City Municipal Corporation shall ensure that no discharge of sewage/sullage from the residential areas of Tambaram City Municipal Corporation into the Alleri Lake and Thiruneermalai Lake

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Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (SZ) may be pleased to pass such order or further orders or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.

19/12/24

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VERIFICATION

I, S.Palanisamy, son of Thiru.S.Santhappan, working as Joint Chief Environmental Engineer,TNPCB, having office at No.76, Mount Salai, Guindy, Chennai 600 032, do hereby verify that the contents of above are true to the best of my knowledge through records.

19/12/24

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ANNEXURE - I

MEPZ SEZ – LIST OF TRADE EFFLUENT GENERATION UNITS

S.No	Industry Name	ETP COMPONENTS	MODE OF DISPOSAL
1.	INGA PHARMACEUTICALS	1. Bar Screen Chamber (1 No) - 0.5 M x1.25 Mx1.0 M 2. Collection Tank (1 No) - 2.75M X1.25MX1.25M 3. Chemical Mixing Tank (1 No) - 0.7M X0.7MX1.2M 4. Primary Clarifier (1 No) - 1.0MX1.0MX2.5M 5. Aeration Tank (1 No) - 2.0MX 1.5MX 2.2M 6. Secondary Clarifier (1 No) - 1.0MX1.0MX2.1M 7. Partially treated water tank (1 No) - 1.0MX1.0MX2.1M 8. Pressure Sand Filter (1 No) - Dia=0.3M, H=1.5M 9. Activated Carbon Filter (1 No) - Dia=0.3M, H=1.5M 10. Sludge Drying Bed (2 Nos.) -0.6MX1.0MX1.0M	1. Trade effluent -1.5 KLD - Cooling Tower make up and Toilet flushing
2.	IDEAL FASTENER INDIA PVT LTD	1. Collection tank (1 No) - 3.8 x3.2 x 3.2 2. Settling tank (3 Nos) - 1.5 D x 1.5 h 3. Filter feed tank (1 No) - 3.2 X 2.0 X 3.0 4. pressure sand filter (1 No) - 1 0.7 D x 1.3 h 5. Activated carbon filter (1 No) - 1 0.7 D x 1.3 h 6. ULTRAFILTER (2 Nos)- 0.225 D X 1.3 h 7. UF Treated tank (1 No) - HDPE 3 KLD 8. RO Plant (1 No) - 8 " Dia 4 MEMBRANE 9. RO Permeate tank (1 No) - HDPE 3 KLD 10. RO Reject tank (1 No) - HDPE 3 KLD 11. Sludge drying bed (3 Nos)- 1.5 X 1.5 X 1.5 12. low temperature evaporator (1 No) - 2 KL / HOUR 13. ATFD (1 No) -100 LPH	1. Trade effluent1 (RO Permeate & LTE Condensate) - 72.8 KLD - Recycling to process 2. Trade effluent 2 (LTE Concentrate) - 1.2 KLD- ATFD
3.	TAOKA CHEMICAL INDIA PVT. LTD	1. Bar Screen Chamber (1 No) - 1 * 0.6 * 0.750 2. Collection Tank - raw effluent (1 No) - 2.4 * 2.4 * 2.4	1. Trade Effluent I - 0.415 KLD - On land for gardening 2. Trade Effulent -II - 0.035 KLD - Solar Evaporation Pans

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		3. Flocculation Tank (1 No) - 0.7*0.7*0.8 4. Primary settling tank (1 No) -1.5*1.5*1.0 5. Aeration Tank (1 No) - 1.25*1.25*2.5 6. Secondary settling tank (1 No) - 1.5*1.5*1.0 7. Treated Sump (1 No) - 1.25*1.25*2.5 8. Sludge drying bed (4 Nos) - 1.2 * 1.2 * 1.2 9. Condensor tank (1 No) - 1* 1 * 1.5 10. 3 Stage RO System (1 No) - 1 Cubic Meter/Hr. 11. Mechanical Evaporator (1 No) - 250 lph 12. Elevated Solar Pan (1 No) - 5.0 * 2.4 * 0.4	
4.	GODREJ & BOYCE MFG. CO. LTD	1. Collection Tank (1 No) - 4.2*3.7*2.5 2. Flash Mixer (1 No) - 0.5*0.5*1 3. Primary Clarifier (1 No) - 1.8*1.8*2 4. Secondary Clarifier (1 No) - 1.3m dia*2.2m ht 5. Collection Tank (1 No) - 2KLD Capacity 6. Pressure Sand Filter (1 No) - 0.5m dia*1.2m ht 7. Activated Carbon Filter (1 No) - 0.5m dia*1.5m ht 8. Multi Grade Filter (1 No) - 0.6m dia*1.2m ht 9. Ultra Filtration Feed Tank (1 No) - 2KLD Capacity 10. Ultra Filtration Unit 8M3/hr 11. R.O Feed Tank 1 2KLD Capacity 12. R.O System Stage I 5m3/hr 13. R.O System Stage II 3m3/hr 14. R.O Permeate Collection Tank (1 No) - 7.5 KL 15. R.O Reject Collection Tank (1 No) - 2KL 16. Sludge Drying Beds (6 Nos.) 1.4*0.7*1.5m (each) 17. Solar Evaporation Pan (6 Nos.) -7.5*4.5m each 18. R.O System Stage III (1 No) 1.75m3/hr	1. Trade Effluent I (RO Permeate)- - 24.6 KLD- Recycling to process 2. Trade Effluent II(Evaporator Condensate) - 4.4 KLD - Recycling to process 3. Trade Effluent III (Evaporator Concentrate) - 0.1 KLD - Solar Evaporation Pans
5.	PMI GLOBAL TECHNOLOGIES PVT. LTD	1. Effluent Treatment Plant I (Concentrate Effluent) 1 - 2. Bar Screen Chamber (1 No) - 0.8 x 0.8 x 1 3. Raw Effluent Collection Tank (1 No) - 1.5 x 1.5 x 2	1. Trade Effluent 1 (R.O Perm. & Evapo. Conde) - 12.53 KLD- Recycling to process 2. Trade Effluent 2 (Evaporator Reject) - 0.47 KLD- Converted into Salts through

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		4. Batch Reaction tank (1 No) - 1 dia x 1.5 x 2 5. Effluent Treatment Plant II (Acid&AlkaliRinse Eff) (1 No) - 6. Bar Screen Chamber (1 No) - 0.6 x 0.6 x 1 7. Collection Tank (1 No) - 2 x 2 x 2.5 8. Flash Mixer (1 No) - 0.8 x 0.8 x 1 9. Flocculator Tank (1 No) - 0.8 x 0.8 x 1 10. Lamella Plate separator (1 No) - 1.5 m3/hr 11. Filter Feed Tank (1 No) - 1 x 1 x 2 12. PSF (1 No) - 0.4 dia x 1.6 13. ACF (1 No) - 0.4 dia x 1.6 14. UF Feed Tank (1 No) – 1 x 1 x 2 15. UF system (1 No) - 10 m3/Day 16. RO I Feed Tank (1 No) - 1 x 1 x 2 17. RO Ist stage (1 No) - 10 m3/Day 18. RO II Feed Tank (1 No) – 1 x 1 x 2 19. RO IInd stage (1 No) – 3.5 m3/Day 20. RO Permeate tank & Evaporator Condensate Tank (1 No) – 1 x 1 x 2 21. ZLD System for combined ETP I & ETP II (1 No) - - 22. Evaporator feed tank (1 No) – 2 x 1.5 x 2 23. Calendria Type Mechanical Evaporator (1 No) - 360 kg/hr 24. DM plant storage tank 1 1.6 x 1.6 x 2.5 25. DM Capacity (1 No) - 2 m3/hr 26. Screw Press (1 No) - 2m3/hr 27. ATFD (1 No) - 20 kg/hr	Calendria Type Evaporator
6.	M/S.SWITCHING TECHNOLOGIES GUNTHER LIMITED	1. Collection Tank (1 No) - 2 dia*1.8 2. Neutralization Cum Aeration Tank (1 No) - 2 dia*1.8 3. Reaction Tank (1 No) - 2 dia*1.8	1. RO-Permeate - 8.0 KLD- Recycling to process 2. RO-Reject- 1.0 KLD- Solar Evaporation Pans

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		4. Filter press (1 No) - 5.6*9.7 5. Pressure Sand Filter (1 No) - 0.25 dia*1.5 6. Acivated Carbon Filter (3 Nos.) 0.25 dia*1.5 Each 7. Treated Effluent Collection Tank (1 No) - 2 dia*1.8 8. R.O Plant (1 No) -500 l/h 9. Sludge Drying Beds (1 No) - 6*7*0.025 10. Solar evaporation pan (7 Nos.) 262 Sq.m	
7.	VENTURE LIGHTING INDIA LTD	1. Collection cum Equalization Tank (1 No) 1.5*1.5*1.43 2. Settling Tank (1 No) 1.5*1.5*1.43 3. Clear Water Tank (1 No) 1.5*0.6*1.43 4. Pressure Sand Filter (1 No) 0.23 m dia * 1.5 m 5. Activated Carbon Filter (1 No) 0.23 m dia * 1.5 m 6. Treated Effluent Tank (1 No) 1.5*0.6*1.43 7. Sludge Drying Beds (1 No) 1.2*1.2*0.6	1. Trade Effluent - 2.0 KLD- Used for green belt development
8.	VENTURE LIGHTING INDIA LTD UNIT III SPECIAL MATERIAL DIVISION	1. Mixing Tank (1 No) 1*1*1 2. Mixing cum settling tank (1 No) 1*1*1 3. Sludge Drying Bed (1 No) 1*1*1 4. Collection Tank (2 Nos.)1*1.5*1 5. Filter Feed tank (1 No) 1*1.5*1 6. Dual Media filter (1 No) 1metricqube/hour	1. Trade Effluent -0.5 KLD - On land for gardening
9.	CELEBRITY FASHIONS LTD	1. Collection Cum equalisation tank (1 No) 16x4.4x3 2. Flash mixer (1 No) 1*1*1 3. Flocculator (2 Nos) 2.5*2.5*2.3 4. PRIMARY CLARIFRE (1 No) - 3.8*3.7*2.7 5. AERATION TANK (1 No) 4.05*4.05*4.45 6. Aeration Tank (1 No) 3.8*3*3.62 7. Secondary clarifier (1 No) 3.8*2.7*2.6 8. Treated water collection tank (3 Nos) 1*1*3.1	1. Trade effluent 1 - 84.0 KLD- Recycled in the process 2. Trade effluent -II - 69.0 KLD- Reused for toilet flushings and floor washings 3. Trade effluent-III - 27.0 KLD- On land for gardening

ANNEXURE - I

		9. Filter Press1 (1 No) Adequate size 10. sludge pit (1 No) 4*4*1.5 11. Pressure Sand Filter (1 No) 1.2m dia*2m 12. Activated Carbon Filter (1 No) 1.4m dia * 2m 13. softner (1 No) 1mdia*1.6m 14. iron removal plant (1 No) 1.2m dia*2m 15. UF system module 1 membrane (1 No.) 16. R O system 1st stage module (3 Nos) membranes (9 Nos)	
10.	CEPHAS MEDICAL PRIVATE LIMITED	1. Bar Screen Chamber (1 No) 0.6 x 0.6 x 0.75 2. Collection Tank (1 No) 3.0 x 1.5 x 1.5 3. Primary Settling Tank (1 No) 3.0 x 1.0 x 1.75 4. Aeration Tank (1 No) 3.0 x 1.5 x 2.25 5. Secondary Settling Tank (1 No) 2.4 x 2.4 x 1.75 6. Rapid Sand Cum Carbon Filter (1 No) 2.0 x 1.5 x 1.2 7. Sludge Drying Beds (4 Nos) 1.5 x 1.2 x 1.2	1. Trade effluent - 3.5 KLD - On land for gardening
11.	NAYAAB PERFUMES	Solar Evaporation Pans - 3FT X 2 FT X 1 FT	1. TRADE EFFLUENT- 0.035 KLD- Solar Evaporation Pans
12.	G G ORGANICS EXPORTS PVT LTD	1. COLLECTION TANK (1 No) 2x1.5x1.0 2. DOSING TANK (1 No) 0.60 dia x 0.60 3. NEUTRALIZING CUM SETTLING TANK (1 No) 1.5 m dia x 1.5 4. AERATION TANK (1 No) 1.6 m dia x 1.5 5. SETTLING TANK (1 No) 1m dia x 1.5 6. SLUDGE DRYING BED (1 No) 1x1x1 7. MECHANICAL EVAPORATOR (1 No) 100 lit/hr 8. SOLAR EVAPORATION PAN (1 No) 4x6	1. Trade effluent -0.5 KLD- Evaporator followed by Solar Evaporation Pan

ANNEXURE - I

13.	ITAL BEAUTY NIPPERS (INDIA) PVT LTD - SEZ UNIT	1. Equalization Tank (2 Nos.) 1.0 x 1.0 x 1.0 2. Coagulation Tank (1 No) 0.625 x 0.625 x 0.70 3. Primary Settling Tank (1 No) 0.625 x 0.625 x1.125 4. Aeration Tank (1 No) 1.25 x 1.25 x 1.75 5. Secondary Settling Tank (1 No) 0.625x0.625x1.125 6. Filter Feed Tank (1 No) 0.625x0.625x0.700 7. Pressure Sand Filter (1 No) 0.33 dia x 1.37 ht 8. Activated Carbon Filter (1 No) 0.33 dia x 1.37 ht 9. RO Feed Tank (1 No) 2000 L HDPE 10. Dual Media Filter (1 No) 0.33 dia x 1.37 ht 11. Micron Cartridge Filter (2 Nos.) 12" Jumbo 12. RO membrane (1 No) 250 LPH 13. RO Permeate Tank (1 No) 1000 L HDPE	1. Trade Effluent I - RO Permeate -0.6 KLD - Reuse in washing of components 2. Trade Effluent II - RO Rejects - 0.4 KLD - For Toilet flushing
14.	MANAV PACKAGING PRIVATE LIMITED	1. Collection Tank (1 No) 0.75 Dia X 1.01 Ht 2. Coagulation Chemical Tank (1 No) 0.38 X 0.28 X 0.55 3. Flocculation Chemical Tank (1 No) 0.38 X 0.28 X 0.55 4. Neutralizing Agent (PH) Tank (1 No) 0.38 X 0.28 X 0.55 5. Decolorization Chemical Tank (1 No) 0.38 X 0.28 X 0.55 6. Reaction Tank (1 No) 1 0.57 X 0.57 X 0.75 7. Reaction Tank 2 (1 No) 0.57 X 0.57 X 0.75 8. Pressure Sand Filter (1 No) 0.32 Dia X 1.4 Ht 9. Activated Carbon Filter (1 No) 0.32 Dia X 1.4 Ht 10. Treated Water Tank (1 No) 0.7 X 0.7 X 0.36	1. Trade Effulent - 2.0 KLD - On land for gardening
15	REGENIX BIOSCIENCES LIMITED	1. Collection Tank (1 No) 2 X 2 X 3 m Ht 2. Equalization Tank (1 No) 2 X 2 X 3 m Ht 3. Floculaation Tank (1 No) 1 X 1 X 1.25 m Ht 4. Primary Settling Tank(1 No) 1 X 1 X 2.0 m Ht 5. Aeration Tank (1 No) 2 X 1.5 X 2 m Ht 6. Secondary Settling Tank (1 No) 1 X 1 X 2 m Ht 7. Filter Feed Tank (1 No) 0.5 X 1 X 2 m Ht 8. Clear Water Tank (1 No) 0.5 X 1 X 2 m Ht 9. Pressurised sand Filter (1 No) 0.33 Dia X 1.37 Ht 10. Activated Carbon Filter (1 No) 0.33 Dia X 1.37 Ht	1. Trade Effluent - 6.0 KLD - On land for gardening

ANNEXURE - I

		11. Sludge Drying Bed (3 Nos.) 1.5 X 1.5 X 1 m Ht	
16.	QUINTESSENCE FRAGRANCES PRIVATE LIMITED	1. Collection Tank (1 No) 1.0 X 1.0 X 1.5 2. Flash Mixer Tank (1 No) 0.4 X 0.4 X 0.8 3. Flocculation Tank (1 No) 0.4 X 0.4 X 0.9 4. Primary Settling Tank (1 No) 0.6 X 0.8 X 2.3 5. Aeration Tank (1 No) 0.7 X 0.8 X 2.9 6. Secondary Settling Tank (1 No) 0.75 X 0.8 X 2.3 7. Filter Feed Tank (1 No) 0.92 Dia X 0.92 Ht 8. Pressure Sand Filter (1 No) 12" X 48" 9. Activated Carbon Filter (1 No) 12" X 48" 10. Sludge Drying Bed (3 Nos.) 0.5 X 0.5 X 1.0	1. Trade Effluent - 0.55 - KLD On land for gardening
17.	PHARMAZELL (INDIA) PRIVATE LIMITED,UNIT - 1	1. ETP (100 KLD Capacity) 1 - 2. Equalisation Sump (1 No) 5.5m x 5.3m x 5.0m 3. Aeration Tank (1 No) 10.0m x 10.0m x 3.0m 4. Clarifier Tank (1 No) 4.0m Dia x 2.5m Ht 5. Primary Settling Tank (1 No) 3.2m x 3.2m x 2.5m 6. Secondary Aeration Tank (1 No) 3.0m x 3.0m x 1.5m 7. Secondary Settling Tank (1 No) 3.0m x 3.0m x 2.5m 8. Sludge Drying Bed (2 Nos.) 5.0m x 5.0m x 0.8m 9. Filter press (1 No) 1.0m x 1.0m 10. ETP Treated water Storage tank (2 No) 2.0m Dia x 3.67m Ht 11. Multigrade Filter (MGF) (1 No) 0.8m Dia X 2.0m Ht 12. Iron Removal Filter (IRF) (1 No) 0.8m Dia x 2.0m Ht 13. Activated Carbon Filter (ACF) (1 No) 0.8m Dia x 2.0m Ht 14. Bag Filter (1 No) 0.14m Dia x 0.52m Ht 15. ETP RO System (6 m3/Hr Capacity) (1 No) - 16. Water Treatment RO System (6 m3/Hr Capacity) (1 No) -	1. Trade Effluent - I - 115.(0 85 KLD- RO Permeate & 30 KLD - Evaporator Condensate reused in the Process) 2. Trade Effluent – II - 44.0 KLD- Concentrated Liquid from MEE treated in centrifuge / ATFD and

ANNEXURE - I

		17. UF Feed Tank (1 No) 2.0m Dia x 3.67m Ht 18. Ultra Filter Membranes with Housing (1 No) 2.0m L x 3.0m Ht 19. RO Feed Tank (1 No) 2.0m Dia x 3.67m Ht 20. Micron Filter (2 No) Dia - 4" x H - 20" 21. RO Membranes with Housing (2 No) 3.0m L x 2.0m Ht 22. RO Product Tank (1 No) 2.0m Dia x 3.67m Ht 23. RO Reject Tank (1 No) 2.0m Dia x 1.67m Ht 24. Evaporator (75 KLD Capacity) - 25. Multiple Effect Evaporator (MEE) (1 No) 3.75 M3/Hr 26. Agitated Thin Film Drier (ATFD) (1 No) 350 Kgs / Hr	
18.	PHARMAZELL INDIA PVT LTD (UNIT II)	1. Bar Screen Chamber (1 No) 1 2. Equalization/Collection Tank (1 No) 30 KLD 3. Aeration Tank (1 No) 12.0*4.5*2.5 M (SWD) 4. Settling Tank (1 No) 2.5*2.5*2.0M (SWD) 5. Clarifier Tank (1 No) 3.0*3.0*1.8 M (SWD) 6. Treated Water Tank (1 No) 2.9*3.1*3.5 M (LD) 7. Sludge Drying Bed (2 No) 4.0*2.0*1.0 M 8. Pressure Sand Filter (1 No) Dia-0.8M * H-1.75 M 9. Iron Removal Filter (1 No) Dia-0.9M *H-1.75 M 10. Activated Carbon Filter (1 No) Dia-0.6M * H-1.65M 11. Ultra Filter (1 No) L-1M * H- 2M 12. RO feed tank (1 No) Dia - 2M * H-1.67 13. RO (1 No) L-5.0 * H-1M 14. RO Permeate tank (1 No) Dia- 2M * H - 3.67 15. RO Reject Tank (1 No) Dia-2M * H- 1.67M	1. R.O.Permeate - 40.2 kld - Cooling Tower make up 2. R.O.Rejects - 10.7 KLD- Evaporator

ANNEXURE - I

		16. Multiple effect evaporator (1 No) 3 m3/hr	
19.	PMI ENGINEERING EXPORTS PRIVATE LIMITED	1. Collection Tank (1 No) 1.8X0.9X0.9 2. Settling Tank (1 No) 0.9X0.9X0.9 3. Gravity Sand Filter (1 No) 0.9X0.9X0.9 4. Aeration Tank (2 No) 0.9m Dia 0.9m H 5. Aeration Tank (2 No) 0.9m Dia 0.9m H 6. Multi Grade Filter (1 No) 0.75 m Dia 1.35 m H	1. ETP Treated water outlet - 1.0 KLD - On land for gardening
20.	VIJAY GARMENTS LTD	1. Collection Tank (1 No) 1.2 x 1.5 x 3 2. Flash Mixer (1 No) 0.5x0.5x1 3. Clarifier (1 No) Adequate size 4. Settling Tank (1 No) 1.2 dia x 1.5 5. Sludge Drying bed (2 No) 1x1x1.2 6. Pressure Sand Filter (1 No) 0.3 dia x 1.5 Ht 7. Activated Carbon Filter (1 No) 0.3 dia x 1.5 Ht	1. Trade Effluent- 10.0 KLD - On land for gardening

Annexure - II

Consolidated ROA of the treated sewage samples collected outlet of STP – 1000 KLD

Parameters	Date of Sample Collection				
	01.02.2024	28.03.2024	10.04.2024	30.05.2024	Standards prescribed
Ph	7.32	7.03	7.14	7.37	6.5-9
TSS (mg/l)	12	55	75	16	20
TDS (mg/l)	-	606	842	1556	-
Chloride (mg/l)	-	240	359	208	-
Sulphate (mg/l)	-	92	52	128	-
BOD (mg/l)	5	19	20	9	10
COD(mg/l)	-	168	152	88	-

Annexure - II

Consolidated ROA of the treated sewage samples collected outlet of STP – 535 KLD

Parameters	Date of Sample Collection					
	01.02.2024	28.03.2024	23.04.2024	30.05.2024	28.06.2024	Standards prescribed
Ph	7.19	7.05	7.55	7.12	6.36	6.5-9
TSS (mg/l)	4	14	10	16	8	20
BOD (mg/l)	4	4	4	8	6	10

TAMIL NADU POLLUTION CONTROL BOARD
DISTRICT ENVIRONMENTAL LABORATORY M.M.Nagar
Report of Analysis

ROA No. 92/2024-25 dated 17.05.2024

Name and address of the sender		District Environmental Engineer Tamil Nadu Pollution Control Board, M.M.Nagar		
Nature and number of samples		2 numbers of trade effluent /sewage samples/Lake water	Sample quantity	2.5L
Date and Time of Sample Collection		25/04/2024 04.50 P.M	Date and Time of Sample receipt at lab	26/04/2024 10.00 A.M
Point of collection	1	STP Outlet (Treated)		
	2	STP Outlet (Treated)		

S.No	DEE Code no		SSA 30	SSA 31	
	Lab code No		143	144	Tested as per APHA 22nd Edition 2012
	Parameters	Unit			
1	pH @ 25°C	No.	6.97	7.40	Electrometric method
2	Total Suspended Solids @ 105° C	mg/L	3	2	Gravimetric method
3	Total Dissolved Solids @ 180° C	mg/L	1210	536	Gravimetric method
4	BOD @ 27° C 3 days	mg/L	5	7	DO meter method
5	COD	mg/L	40	56	Open reflux method

D.r, Received A[illegible] ROA report [illegible] 13/8/24

Deputy Chief Scientific Officer (Lab)
TNPCB, DEL M.M.Nagar

TAMIL NADU POLLUTION CONTROL BOARD
DISTRICT ENVIRONMENTAL LABORATORY M.M.Nagar
Report of Analysis

ROA No. 158/2024-25 dated 14.06.2024

Name and address of the sender		District Environmental Engineer Tamil Nadu Pollution Control Board, M.M.Nagar		
Nature and number of samples		2 numbers of trade effluent /sewage samples/Lake water	Sample quantity	2.5L
Date and Time of Sample Collection		06/05/2024 02.40 P.M	Date and Time of Sample receipt at lab	07/05/2024 12.30 P.M
Point of collection	1	STP Outlet (Treated)		
	2	STP Outlet (Treated)		

S.No	DEE Code no		SS/MY/11	SS/MY/12	
	Lab code No		**292**	**293**	Tested as per APHA 22nd Edition 2012
	Parameters	Unit			
1	pH @ 25°C	No.	7.04	8.25	Electrometric method
2	Total Suspended Solids @ 105° C	mg/L	3	5	Gravimetric method
3	Total Dissolved Solids @ 180° C	mg/L	1206	1018	Gravimetric method
4	BOD @ 27° C 3 days	mg/L	7	3	DO meter method
5	COD	mg/L	56	16	Open reflux method

Deputy Chief Scientific Officer (Lab)
TNPCB, DEL M.M.Nagar

Received on
06/06/24
STP.

TAMIL NADU POLLUTION CONTROL BOARD
DISTRICT ENVIRONMENTAL LABORATORY M M Nagar
Report of Analysis

ROA No.576/2023-24 dated 20.03.2024

Name and address of the sender		District Environmental Engineer Tamil Nadu Pollution Control Board, M.M.Nagar		
Nature and number of samples		1 number of trade effluent /sewage samples/Lake water	Sample quantity	2.5L
Date and Time of Sample Collection		22/02/2024 02.10 P.M	Date and Time of Sample receipt at lab	23/02/2024 03.00 P.M
Point of collection	1	STP Outlet (Treated)		

S.No	DEE Code no		SN 07	
	Lab code No		817	Tested as per APHA 22nd Edition 2012
	Parameters	Unit		
1	pH @ 25°C	No.	6.86	Electrometric method
2	Total Suspended Solids @ 105° C	mg/L	6	Gravimetric method
3	BOD @ 27° C 3 days	mg/L	3	DO meter method

Sir, Received Feb 24
SP1 ROA sample report
13/3/24.

25/03/24

Deputy Chief Scientific Officer (Lab)
TNPCB, DEL M.M.Nagar

ANNEXURE – IV

TAMIL NADU POLLUTION CONTROL BOARD
DISTRICT ENVIRONMENTAL LABORATORY M.M Nagar
Report of Analysis

ROA No.337/2023-24 dated 16.10.2023

Name and address of the sender		District Environmental Engineer Tamil Nadu Pollution Control Board, M.M.Nagar		
Nature and number of samples		1 numbers of trade effluent /sewage samples/Lake water	Sample quantity	2.5L
Date and Time of Sample Collection		25/09/2023 10.30 A.M	Date and Time of Sample receipt at lab	25/09/2023 2.00 P.M
Point of collection	1	Final Outlet of STP (Treated Sewage)		

S.No	DEE Code no		JTS09	
	Lab code No		**478**	Tested as per APHA 22nd Edition 2012
	Parameters	Unit		
1	pH @ 25°C	No.	6.91	Electrometric method
2	Total Suspended Solids @ 105° C	mg/L	14	Gravimetric method
3	Total Dissolved Solids @ 180° C	mg/L	868	Gravimetric method
4	BOD @ 27° C	mg/L	4	Winkler's method
5	COD	mg/L	24	Open reflux method
6	Sulphide as S^{-2}	mg/L	<1	Iodometric method
7	Ammonical Nitrogen as $NH_3{}^{-N}$	mg/L	14	Titration method
8	Dissolved Phosphates	mg/L	<0.5	Ascorbic acid method
9	Total Residual Chlorine	mg/L	<1	Iodometric method

Deputy Chief Scientific Officer (Lab)
TNPCB, DEL M.M.Nagar

TAMIL NADU POLLUTION CONTROL BOARD
DISTRICT ENVIRONMENTAL LABORATORY M.M.Nagar
Report of Analysis

ROA No.540/2023-24 dated 01.04.2024

Name and address of the sender		District Environmental Engineer Tamil Nadu Pollution Control Board, M.M.Nagar		
Nature and number of samples		1 number of trade effluent /sewage samples/Lake water	Sample quantity	2.5L
Date and Time of Sample Collection		11/01/2024 04.30 P.M	Date and Time of Sample receipt at lab	12/01/2024 11.40 A.M
Point of collection	1	Final Outlet of STP (Treated Sewage)		

S.No	DEE Code no		JTS01	
	Lab code No		**761**	Tested as per APHA 22nd Edition 2012
	Parameters	Unit		
1	pH @ 25°C	No.	7.01	Electrometric method
2	Total Suspended Solids @ 105° C	mg/L	8	Gravimetric method
3	Total Dissolved Solids @ 180° C	mg/L	936	Gravimetric method
4	BOD @ 27° C 3 days	mg/L	6	DO meter method
5	COD	mg/L	56	Open reflux method
6	Ammonical Nitrogen as NH_3	mg/L	<2	Titration method
7	Total Residual Chlorine	mg/L	<1	Iodometric method
8	Dissolved Phosphate	mg/L	<0.5	Ascorbic method
9	Sulphide	mg/L	<1	Iodometric method

01/04/24

Deputy Chief Scientific Officer (Lab)
TNPCB, DEL M.M Nagar

TAMIL NADU POLLUTION CONTROL BOARD
DISTRICT ENVIRONMENTAL LABORATORY M.M.Nagar
Report of Analysis

ROA No. 309 dated 04.10.2023

Name and address of the sender		District Environmental Engineer Tamil Nadu Pollution Control Board, M.M.Nagar		
Nature and number of samples		2 numbers of trade effluent /sewage samples/Lake water	Sample quantity	2.5L
Date and Time of Sample Collection		14/09/2023 1.50 P.M	Date and Time of Sample receipt at lab	14/09/2023 5.00 P.M
Point of collection	1.	Ground Water Collected from tap (Ground Water)		
	2.	Ground Water Collected from tap (Ground Water)		

S.No	DEE Code no		JMZGW09V	JMZGW09S	
	Lab code No		**430**	**431**	Tested as per APHA 22nd Edition 2012
	Parameters	Unit			
1	pH @ 25°C	mg/L	6.9	6.8	Electrometric method
2	Total Suspended Solids @ 105°C	mg/L	10	10	Gravimetric method
3	Total Dissolved Solids @ 180° C	mg/L	1026	956	Gravimetric method
4	Chloride as Cl-1	mg/L	198	188	Argentometric method
5	Sulphate as SO_4^{2-}	mg/L	68	59	Turbidimetric method
6	BOD @ 27° C 3 days	mg/L	3	2	Winkler's method
7	COD	mg/L	16	8	Open reflux method
8	Total Nitrogen	mg/L	<2	<2	Titration method
9	Total Phosphate	mg/L	<0.15	<0.15	Colorimetric method
10	Sulphide	mg/L	<1	<1	Iodometric method
11	Color	mg/L	Colourless	Colourless	Visual method
12	Odour	mg/L	Odourless	Odourless	Visual method
13	Turbidity	mg/L	<1.0	<1.0	Turbidity meter method
14	Total alkalinity	mg/L	250	280	Titration method
15	Total Hardness	mg/L	500	444	Titration method

Deputy Chief Scientific Officer (Lab)
TNPCB, DEL M.M.Nagar

TAMIL NADU POLLUTION CONTROL BOARD

PROCEEDING No:T6/TNPCBd/LAW/LA-III/NGT/F013884/W/ 2021-3 dt: 05.08.2021

Sub : TNPCB - Industries – Orders issued by the Hon'ble NGT(SZ) in O.A. No.90 of 2020 dated 10.03.2021 — Suo Motu based on the News item in the Dinamalar Newspaper dated: 24.06.2020, Chennai Edition,under the caption "When will there be a new dawn for Kadapperi Lake" - Directions under Section 33A of the Water (Prevention and Control of Pollution) Act, 1974 as amended - Issued - Regarding.

Ref :
1. Procs.No.DEE/TNPCB/MMN/ F.1842 /OL/W&A/2011 dated 26/12/2011
2. Proc. No. T1/TNPCB/F.1749MMN/RL/MMN/W&A/2018 dt. 11.04.2018
3. Hon'ble NGT(SZ) order dated: 10.03.2021 passed in O.A.No. 90 of 2020.
4. Proc. No. T6/TNPCB/F.5656/STP/2021-2 dt. 18.06.2021
5. DEE, Maraimalainagar Lr.No. DEE/TNPCB/MMN/Hon'ble NGT Appl.No.90 of 2020 dated:08.07.2021

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Whereas, in continuation of the Joint Committee report submitted dated 04.03.2021,the Hon'ble NGT(SZ) issued order on 10.03.2021 in O.A. No. 90 of 2020 pertaining to a proposal for rejuvenating and maintaining the Kadaperi lake in West Tambaram by the official respondents including the Public Works Department and the Tambaram Municipality, inter alia that:

"It is seen from the Joint Committee Report that certain things will have to be done by each department, including conducting further survey to identify the exact number of encroachments and taking steps to remove the same. They have not mentioned the specific time line within which the action will have to be taken. The Tambaram Municipality though gave short term and long term measures in their report, they have not mentioned within what time they will complete the same. Even as per the provisions of the Solid Waste Management Rules, 2016, they are expected to implement the same in its letter and spirit within the time frame provided under the Rules itself and most of the time line provided in that Rule has already expired. As regards long term measures also, they have not mentioned how much time they require for the implementation of the underground sewage system etc.

Further, the Principal Bench of the National Green Tribunal in O.A.No.606/2018 has taken cognizance of the implementation of the Solid Waste Management Rules, 2016 in PAN India basis and regular directions are being given for the implementation of the same and directions have already been issued to take action against those local bodies which are not complying with the direction. Inspite of this, the implementation of the Solid Waste Management Rules, 2016 in the local bodies is moving at a snail's pace.

No. 76, MOUNT SALAI, GUINDY, CHENNAI - 600 032.
Telephone : 22353134 to 141, Fax : 044-22353068
Email : tnpcb-chn@gov.in Web : www.tnpcb.gov.in

So under these circumstances, we feel that the Committee as well as the Municipality and the respective departments are directed to come with specific time line within which these things will be implemented and how this will have to be carried out by the inter-departmental coordination to remove the encroachment and protecting and cleaning the water body etc.

So under these circumstances, the Committee, District Collector, Chengalpattu District, Public Works Department and the Pollution Control Board, Tambaram Municipality are directed to come with independent status report and action taken report from their side to resolve the issue permanently within a shorter time line and if there is any violation found, what is the nature of action taken by them departmentally which they are expected to take against the violators and regarding the implementation of the Solid Waste Management Rules, 2016 in that area and also the compliance of the directions issued by the Principal Bench in O.A.606/2018 on or before 22.4.2021"

Further in the recommendations submitted by the Joint committee before the Hon'ble Tribunal inter -alia that

"TNPCB shall take necessary action to prevent discharge of treated/untreated trade effluent from the MTC/TNSTC bus depots into the said water body within three months".

Whereas TNPCB has issued directions vide reference 4th cited to the Commissioner, Tambaram Municipality (Ms/. Sewage Treatment Plant - Tambaram Municipality) to comply with the following conditions within three months, among other things:

i. The Municipality shall complete the underground sewerage system for the unsewered area and to ensure that the untreated sewage presently let into nearby land and water bodies shall be stopped and to ensure 100 % treatment of sewage.

ii. The Municipality shall expedite the process of sewer connection, construction, completion and commissioning of under construction STPs so as to bring them into operation

iii. The Municipality shall furnish time bound plan of action and show the progress made in the construction of proposed STPs so as to bring them into operation.

TAMIL NADU POLLUTION CONTROL BOARD

iv. The Municipality shall comply with the above directions within the time period specified therein. Otherwise Board shall impose Environmental Compensation as given below:

Environmental Compensation (EC) = Capital Cost Factor x [Marginal Average Capital Cost for Treatment Facility x (Total Generation-Installed Capacity) + Marginal Average Capital Cost for Conveyance Facility x (Total Generation - Operational Capacity)] + O&M Cost Factor x Marginal Average O&M Cost x (Total Generation- Operational Capacity) x No. of Days for which facility was not available + Environmental Externality x No. of Days for which facility was not available

Whereas, further, in pursuance to the above said Hon'ble NGT order dt. 10.03.2021, the DEE, TNPC Board , Maraimalainagar vide reference 5th cited has reported that the said area in question was inspected on 08.07.2021 and observed that:

- M/s.Tambaram Municipality Common STP has obtained consent for establishment of the Board for establishing 30MLD Common STP at Tambaram to treat the sewage generated from the Tambaram Municipal area and the disposal of treated sewage into Adayar odai vide reference 1st cited and obtained CTE extension valid up to 31/03/2019 (vide reference 2nd cited).
- During the time of inspection it was noticed that the STP was in operation with 1.5MLD to 2MLD of sewage received from the Tambaram municipal area through conveyance line.

Further, the DEE, Maraimalainagar has recommended for the issue of directions to M/s.Tambaram Municipality Common STP, Tambaram Village, Tambaram Taluk, Chengalpattu District under Section 33A of the Water (Prevention and Control of Pollution) Act, 1974 as amended to plug the discharge of sewage into Kadapperi lake.

Therefore, in exercise of the powers conferred under Section 33A of the Water (Prevention and Control of Pollution) Act, 1974 as amended, the Board issues directions to the Commissioner, Tambaram Municipality to comply with the following within one month:

1. The Tambaram Municipality shall plug the discharge of sewage into Kadapperi lake and transport the same through conveyance main to the STP for treatment and disposal immediately.

No. 76, MOUNT SALAI, GUINDY, CHENNAI - 600 032.
Telephone : 22353134 to 141, Fax : 044-22353068
Email : tnpcb-chn@gov.in Web : www.tnpcb.gov.in

2. The Tambaram Municipality shall comply with the above directions within the time period specified therein. Otherwise Board shall impose Environmental Compensation as given below (ie., as per the CPCB guidelines to calculate the Environmental Compensation to be levied in case of discharge of untreated/partially treated sewage by concerned individual/Authority which is based on the Hon'ble National Green Tribunal (NGT), Principal Bench in the matter of OA No. 593/2017 (WP (CIVIL) No. 375/2012):

Environmental Compensation (EC) = Capital Cost Factor x [Marginal Average Capital Cost for Treatment Facility x (Total Generation-Installed Capacity) + Marginal Average Capital Cost for Conveyance Facility x (Total Generation -Operational Capacity)] + O&M Cost Factor x Marginal Average O&M Cost x (Total Generation- Operational Capacity) x No. of Days for which facility was not available + Environmental Externality x No. of Days for which facility was not available

Failure to comply with the above said direction , necessary legal action will be initiated as per the provisions in the said Act and environmental compensation will be levied as per the Hon'ble NGT order.

The receipt of this proceeding shall be acknowledged.

25/08/2021

For Chairman

578

To

The Commissioner,
M/s.Tambaram Municipality Common STP,
Tambaram Village, Tambaram Taluk,
Chengalpattu District

Copy to

1. The Commissioner of Municipal Administration,
   Commissionerate of Municipal Administration,
   No.78, Urban Administrative Building,
   Santhome High Road,
   Chennai-28
2. The Joint Chief Environmental Engineer (Monitoring),
   Tamil Nadu Pollution Control Board,
   Chennai
3. The District Environmental Engineer,
   Tamil Nadu Pollution Control Board,
   Maraimalainagar - for information and necessary action please
4. Technical File.

By Speed Post

ANNEXURE – VII

TAMIL NADU POLLUTION CONTROL BOARD

Proceedings No. T6/TNPCB/F.013884/MMN/NGT/Sewage Disposal/W/2023, Dated: 17.07.2023

Sub: TNPCB – Industries – Hon'ble NGT (SZ) order dated 05.08.2022 in OA No. 90 of 2020 Suo Moto Case based on the News item in the Dinamalar Newspaper dated 24.06.2020, Chennai Edition, under the caption "When will there be a new dawn for Kadapperi Lake?" – Disposal of sewage into Kadapperi Lake - Direction under Section 33A of the Water (Prevention and Control of Pollution) Act, 1974 as amended – Issued – Regarding.

Ref:
1. The Hon'ble NGT (SZ) order dated 05.08.2022 in O.A No. 90 of 2020
2. Proceeding No: T6/TNPCB/F.013884/MMN/2020-1&2 Dated 04.08.2022
3. Letter No. DEE/TNPCB/MMN/Hon'ble NGT O.A No.90 of 2020 dt.14.03.2023.

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The Hon'ble NGT (SZ) took Suo Moto in O.A No. 90 of 2020 based on the News item in the Dinamalar Newspaper dated 24.06.2020, Chennai Edition, under the caption "When will there be a new dawn for Kadapperi Lake?" regarding the stoppage of rejuvenation and maintenance works for the Kadapperi Lake by the Public Works Department and the Tambaram Municipality which had resulted in pollution in the lake.

Whereas, earlier, M/s. Tambaram Municipality Common STP has obtained consent for establishment of the Board for establishing 30 MLD Common STP at Tambaram to treat the sewage generated from Tambaram Municipality area and the disposal of treated sewage into Adyar Odai vide Board's Proceeding dated 26.12.2011 and obtained CTE Extension valid upto 31.03.2019.

Whereas, based on the interim orders by Hon'ble NGT in the OA 90 of 2020 dated 15.07.2022, previously Board has issued certain directions to the Commissioner, Tambaram City Municipal Corporation and has also issued show cause notice vide reference 2nd cited stating why interim compensation of Rs. 135 Lakhs shall not be imposed on the local body under section 5 of Environmental Protection Act, 1986 for not properly collecting and treating the sewage generated from Municipal Corporation Area and discharging the sewage in the period between April 2020 to June 2022.

At this juncture, the Hon'ble NGT in its order vide reference 1st cited, disposed the application and directed the following among others,

"iii. The Commissioner, Tambaram City Municipal Corporation is also directed to take appropriate steps to upgrade and revamp the STP, if it is required, so as to meet the standard of treated water, before it is being discharged into the water bodies in conformity of the norms provided by the Tamil Nadu Pollution Control Board

No. 76, MOUNT SALAI, GUINDY, CHENNAI - 600 032.
Tel : 044-22353134 - 139 Fax : 044-22353068

iv. The Tamil Nadu Pollution Control Board is directed to monitor the implementation of Solid Waste Management Rules, 2016, Liquid Waste Management and the implementation of the directions issued by the Principal Bench of National Green Tribunal in O.A. No. 606 of 2018 and other related matters in respect of similar issues and if there is any violation or noncompliance found, then they are directed to take appropriate action against the Tambaram City Municipal Corporation and other persons/ institutions responsible for such violation including imposition of environmental compensation and other coercive measures as provided under the respective statutes in accordance with law."

Now, DEE, Maraimalai Nagar has submitted a detailed report vide reference 3rd cited stating that the Kadapperi lake area was inspected on 16.02.2023 and Tambaram City Municipal Corporation has not plugged all the sewage disposal lines leading to Kadapperi lake. The underground sewerage system in the said area is not completely connected to Tambaram Municipality Common Sewage Treatment Plant for treatment and disposal of sewage generated in the said area. It was observed that sewage from unsewered areas reaches the Kadapperi Lake.

Whereas during the time of inspection it was noticed that the STP was in operation with only 3.0 MLD to 3.5 MLD of sewage received from Tambaram municipality area through conveyance line. Since the underground sewerage system in all areas of Tambaram Corporation is not completely connected to Tambaram Municipality Common STP, the STP has not reached its full capacity for continuous operation and treatment of sewage received.

In this regard, the DEE has recommended that in due compliance of the said order of the Hon'ble National Green Tribunal, in exercise of powers conferred under the Section 33A of the Water (Prevention and Control of Pollution) Act, 1974 as amended, the Commissioner, Tambaram City Municipal Corporation may be issued with the certain directions.

In light of the above, the Board in exercise of the powers conferred under section 33A of Water (Prevention and Control of Pollution) Act, 1974 as amended has decide to issue directions to the Commissioner, Tambaram City Municipal Corporation.

Under the above said circumstances, in exercise of the powers conferred under section 33A of Water (Prevention and Control of Pollution) Act, 1974 as amended the Board issue direction to the Commissioner, Tambaram City Municipal Corporation to comply with the following:

1. The Tambaram City Municipal Corporation shall plug all the points of discharge of sewage into Kadaperi Lake without fail.

TAMIL NADU POLLUTION CONTROL BOARD

2. The Tambaram City Municipal Corporation shall expedite the underground sewerage connection for all the individual residences in the said area, collect the sewage, transport through the conveyance and treat the same in Tambaram Municipality Common Sewage Treatment Plant.

Failure to comply with the above said direction, necessary steps will be initiated as per the provisions of Water (Prevention and Control of Pollution) Act, 1974 as amended.

The receipt of this proceeding shall be acknowledged.

For Chairperson

To

The Commissioner,
M/s.Tambaram City Municipal Corporation,
Tambaram Village, Tambaram Taluk,
Chengalpattu District
commr.tambaram@tn.gov.in

Copy to

1. Additional Chief Secretary to Government,
   Municipal Administration and Water Supply Department,
   Secretariat,
   Chennai – 600009

2. The Joint Chief Environmental Engineers (Monitoring),
   Tamil Nadu Pollution Control Board.
   Chennai

3. The District Environmental Engineer,
   Tamil Nadu Pollution Control Board,
   Maraimalai Nagar

4. Technical File.

ANNEXURE – VIII

Tamil Nadu Pollution Control Board

From	To
Er.K.Udayakumar B.E.,M.Tech., District Environmental Engineer, Tamil Nadu Pollution Control Board, Maraimalai Nagar, Chengalpattu District- 603209.	The list enclosed.

Letter. No. DEE/TNPCB/MMN /2023, Dated: 11.10.2023

Sir,

Sub: TNPCB –Maraimalainagar -Industries – To install Electro Magnetic Flow Meter (EMFM) meter at the disposal point of sewage into conveyance main of common Sewage Treatment Plant(STP) provided by MEPZ and also to provide EMFM at the inlet and outlet of the individual Effluent Treatment Plant within the premises-Regarding.

Ref: Compliant received from the residents of Durga Nagar Association dated 28.08.2023.

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Based on the compliant received, the Common STP operated by MEPZ-SEZ was inspected by TNPCB officials on 28.08.2023 and observed that the individual units within the MEPZ premises have not provided with Electro Magnetic Flow Meter at the disposal point of sewage into conveyance main of common STP provided by MEPZ to assess the quantity of sewage discharged into the MEPZ Common STP.

In this regard, all the individual units in MEPZ premises are instructed to comply with the following immediately.

1. The unit shall provide electromagnetic flow meter (EMFM) along with computer recoding arrangements at the disposal point of sewage into conveyance main of common STP provided by MEPZ
2. The unit shall provide electromagnetic flow meter (EMFM) at the inlet and outlet of the Effluent Treatment Plant provided.
3. The unit shall maintain log books for the quantity of sewage disposed into MEPZ STP and trade effluent treated by the individual units.

The details of action taken may be intimated to this office with 3 days.

The receipt of this letter shall be acknowledged.

District Environmental Engineer,
Tamilnadu Pollution Control Board,
Maraimalainagar.

11/10/23

Copy to:

The Development Commissioner
MEPZ-SEZ,
Tambaram,
Chennai – 600045 – for necessary action please.

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE AT CHENNAI

Original Application No.134 of 2023

IN THE MATTER OF:

Tribunal on its own motion SUO based on the news item published in 'Dinamalar' Newspaper dated 31.08.2023 under the caption "Groundwater polluted Chemical effluents of MEPZ let into Thiruneermalai Lake"

WITH

The District Collector,
Chengalpattu District and Ors.
...Respondents

REPORT FILED ON BEHALF OF THE SECOND RESPONDENT- THE TAMIL NADU POLLUTION CONTROL BOARD

Advocate for Respondent: TNPCB
Thiru.Sai Sathya Jith,
Advocate, Chennai.

Date:19.12.2024

Date of Hearing on:20.12.2024